



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Sep/202122/3

DATED: 29/09/2021

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Sep/202122/3 dated 29/09/2021 of Norms Committee - II for the year 2021-22 was held on 29/09/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri S. K. Jain, D.O.	DPIIT
2	Shri Sushil Kumar Jangid, Scientist 'B'	MeitY
3	Shri Devendra Kumar Saini, ADG	DoT
4	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant,DGFT
5	Shri V. C. Agarwal, Consultant (TEC-3)	Technical Consultant,DGFT
6	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant,DGFT

In Attendance:

Sl. No.	Name & Designation	Department
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1	Shri Pranav Upadhyay, Dy. Director	DGFT
2	Smt. Smitha Viju, FTDO	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MW WIRETEC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00116302AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 14.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	2 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NAVGRAH FASTNERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00150143AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	3 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00102505AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by MeitY was issued to the applicant on 06.09.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	4 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00116467AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.	

Case No.	5 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NAVGRAH FASTNERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00150185AM22

RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	6 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00105206AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by MeitY was issued to the applicant on 06.09.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	7 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00116813AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 14.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for comments.

The case stands deferred.

Case No.	8 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00128298AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferre	

Case No.	9 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00115169AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred Consultant (TEC-3) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	10 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00134593AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	11 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TE CONNECTIVITY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00159391AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.	

Case No.	12 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00045554AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	13 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MOOGAMBIGAI METAL REFINERIES
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00117092AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 14.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.	

Case No.	14 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00045558AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	15 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00115442AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.	

Case No.	16 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PARVEEN INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00133185AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division.

The case stands deferred.

Case No.	17 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00115457AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for comments.	
The case stands deferred.	

Case No.	18 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00115471AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 07.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.	

The case stands deferred.

Case No.	19 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00149920AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	20 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AVO CARBON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00120731AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 09.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind MSME for expediting comments. The case stands deferred.	

Case No.	21 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00127773AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind MSME for expediting comments. The case stands deferred.	

Case No.	22 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HASTALLOY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00149074AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	23 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD

Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00144318AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	24 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146593AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm had requested for revision of earlier ratified norms. The representatives of the firm also attended personal hearing and explained their case before Norms Committee. Thereafter, the case was discussed amongst the technical members in the meeting and the Committee decided to refer back the matter to DPIIT & Consultant (TEC-3) for their opinion on the subject matter. The case stands deferred.	

Case No.	25 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00152841AM22
RA File Number	NA

Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	26 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146522AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm had requested for revision of earlier ratified norms. The representatives of the firm also attended personal hearing and explained their case before Norms Committee. Thereafter, the case was discussed amongst the technical members in the meeting and the Committee decided to refer back the matter to DPIIT & Consultant (TEC-3) for their opinion on the subject matter. The case stands deferred.	

Case No.	27 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00138383AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division.

The case stands deferred.

Case No.	28 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146940AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	29 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00150360AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to	

wait for the reply of the EGTF Division.

The case stands deferred.

Case No.	30 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00152852AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	31 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000483AM19
RA File Number	042404000224 AM18
Licence No and Date	0410164127/22/03/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents on DGFT's New IT Portal for examination of the case. The case stands deferred.	

Case No.	32 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146620AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm had requested for revision of earlier ratified norms. The representatives of the firm also attended personal hearing and explained their case before Norms Committee. Thereafter, the case was discussed amongst the technical members in the meeting and the Committee decided to refer back the matter to DPIIT & Consultant (TEC-3) for their opinion on the subject matter. The case stands deferred.	

Case No.	33 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00154000AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	34 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00144360AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	35 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146602AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm had requested for revision of earlier ratified norms. The representatives of the firm also attended personal hearing and explained their case before Norms Committee. Thereafter, the case was discussed amongst the technical members in the meeting and the Committee decided to refer back the matter to DPIIT & Consultant (TEC-3) for their opinion on the subject matter. The case stands deferred.	

Case No.	36 / NC/2/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146584AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm had requested for revision of earlier ratified norms. The representatives of the firm also attended personal hearing and explained their case before Norms Committee. Thereafter, the case was discussed amongst the technical members in the meeting and the Committee decided to refer back the matter to DPIIT & Consultant (TEC-3) for their opinion on the subject matter. The case stands deferred.	

Case No.	37 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146616AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm had requested for revision of earlier ratified norms. The representatives of the firm also attended personal hearing and explained their case before Norms Committee. Thereafter, the case was discussed amongst the technical members in the meeting and the Committee decided to refer back the matter to DPIIT & Consultant (TEC-3) for their opinion on the subject matter. The case stands deferred.	

Case No.	38 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00138369AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	39 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00155756AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	40 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00146572AM22
RA File Number	NA

Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm had requested for revision of earlier ratified norms. The representatives of the firm also attended personal hearing and explained their case before Norms Committee. Thereafter, the case was discussed amongst the technical members in the meeting and the Committee decided to refer back the matter to DPIIT & Consultant (TEC-3) for their opinion on the subject matter. The case stands deferred.	

Case No.	41 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000134AM20
RA File Number	042404000013 AM20
Licence No and Date	0410165741/20/06/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	42 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000144AM20
RA File Number	039404000237 AM20
Licence No and Date	0310829921/26/06/2019
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 16.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	43 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM REVIW00138403AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the details of import item are not available on the BO Portal to examine the case. However, in this regard, section has informed to EGTF Division to take necessary action. Since, no information has been received yet, the Committee decided to wait for the reply of the EGTF Division. The case stands deferred.	

Case No.	44 / NC/2/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	TPM DEPOT
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000262AM20
RA File Number	318304000091 AM20
Licence No and Date	3110067545/27/09/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI received via email dated 29.09.2021 as under: 1. Weight of export item “187.085MT” may be incorporated in the Advance Authorization.	

2. Taking cue from SION C-1647, the quantity of import items at Sl. No. 1 & 2 may be allowed **@ 1.05 Kgs/Kg content in the export product or as applied for, whichever is lower.**
3. Quantity of rest of the import items up to Sl. No.142 may be allowed **as per GN-4 with accountability with no wastage in weight or number terms.**

Note: Weight of components given in applicant's reply may be incorporated in the Advance Authorization.

RA concerned may take suitable consequential action accordingly.

Case No.	45 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000716AM21
RA File Number	092404000501 AM20
Licence No and Date	0910068356/09/01/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 28.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	46 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NAVGRAH FASTNERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000629AM21
RA File Number	522404000022 AM21
Licence No and Date	5210043453/08/07/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the applicant's reply was sent to	

Consultant (TEC-3) on 16.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	47 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000642AM21
RA File Number	092404000206 AM21
Licence No and Date	0910068967/20/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 16.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	48 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000674AM21
RA File Number	092404000232 AM21
Licence No and Date	0910069015/03/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 16.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	49 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000692AM21
RA File Number	322404000036 AM21
Licence No and Date	3210079645/18/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted some discrepancies in the comments given by MSME. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	50 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000704AM21
RA File Number	092404000270 AM21
Licence No and Date	0910069083/21/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 28.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	51 / NC/2/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000712AM21
RA File Number	042404000072 AM21
Licence No and Date	0410167001/27/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	52 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LUMINO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000719AM21
RA File Number	022404000065 AM21
Licence No and Date	0210210063/28/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 24.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000720AM21

RA File Number	022404000063 AM21
Licence No and Date	0210210068/28/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 10.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	54 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000745AM21
RA File Number	092404000333 AM21
Licence No and Date	0910069190/15/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 28.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	55 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000804AM21
RA File Number	342404000200 AM21
Licence No and Date	3410046490/22/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to	

Consultant (TEC-3) on 06.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.

The case stands deferred.

Case No.	56 / NC/2/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000830AM21
RA File Number	042404000116 AM21
Licence No and Date	0410167238/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: 1. The quantity of import item (Copper Scrap Birch Cliff / Berry / Candy / Cobra / Clove / Cocoa Barley as per ISRI with Maximum 98 percent copper) may be allowed as 2474010.00Kgs with 2% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	57 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000833AM21
RA File Number	342404000213 AM21
Licence No and Date	3410046517/05/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 06.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.	

The case stands deferred.

Case No.	58 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000834AM21
RA File Number	342404000214 AM21
Licence No and Date	3410046518/05/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 06.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.	

Case No.	59 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000835AM21
RA File Number	342404000215 AM21
Licence No and Date	3410046519/05/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 06.09.2021 for examination & comments. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.	

Case No.	60 / NC/2/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000847AM21
RA File Number	042404000127 AM21
Licence No and Date	0410167267/11/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: 1. Quantity of import item (Copper Scrap Birch Cliff / Berry / Candy / Cobra / Clove / Cocoa Barley as per ISRI with Maximum 98 percent copper) may be allowed as 1917600.00 kgs with 2% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	61 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	018105000851AM21
RA File Number	042404000126 AM21
Licence No and Date	0410167272/11/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and MSME informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	62 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00034734AM21
RA File Number	03AA04011901 AM21
Licence No and Date	0311000069/09/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has recommended wastage only for “Thermoplastic Powder”. The case has been referred to Consultant (TEC-3) for comments on rest of the import items as per advice of Consultant (TEC-1). However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	63 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00043810AM21
RA File Number	05AA04019222 AM21
Licence No and Date	0511000264/21/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 08.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	64 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHERA ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00045708AM21
RA File Number	13AA04004453 AM21
Licence No and Date	1311000045/23/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	65 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VEHERE INTERACTIVE PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00049905AM21
RA File Number	02AA04006389 AM21
Licence No and Date	0211000109/29/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MeitY on 06.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	66 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00063432AM21
RA File Number	05AA04024057 AM21
Licence No and Date	0511000815/15/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 28.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	67 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00031108AM22
RA File Number	03AA04007683 AM22
Licence No and Date	0311003496/03/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	68 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00031236AM22
RA File Number	09AA04001884 AM22
Licence No and Date	0911000759/03/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00032245AM22
RA File Number	09AA04000714 AM22
Licence No and Date	0911000767/04/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB). The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	70 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00032829AM22
RA File Number	03AA04007667 AM22
Licence No and Date	0311003556/05/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	71 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00034497AM22

RA File Number	07AA04003092 AM22
Licence No and Date	0711001041/06/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	72 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00035579AM22
RA File Number	04AA04001550 AM22
Licence No and Date	0411000782/07/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and MSME informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	73 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00035585AM22
RA File Number	04AA04000009 AM22
Licence No and Date	0411000784/07/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and MSME informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME.	

The case stands deferred.

Case No.	74 / NC/2/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00035587AM22
RA File Number	04AA04000002 AM22
Licence No and Date	0411000785/07/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:	
1. Quantity of import item (Copper Scrap Birch Cliff / Berry / Candy / Cobra / Clove / Cocoa Barley as per ISRI with Maximum 98% copper) may be allowed as 1917600.00 kg with 2% wastage.	
RA concerned may take suitable consequential action accordingly.	

Case No.	75 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00036304AM22
RA File Number	03AA04011904 AM22
Licence No and Date	0311003674/09/05/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	76 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00036821AM22
RA File Number	13AA04001990 AM22
Licence No and Date	1311000327/10/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	77 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00037019AM22
RA File Number	52AA04002219 AM22
Licence No and Date	5211000709/10/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	78 / NC/2/MEET/Sep/202122/3
Case Status	Case Approved

Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00038421AM22
RA File Number	07AA04003592 AM22
Licence No and Date	0711001076/11/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY as under: 1. Quantity of import items at Sl. No. 1 to 3, 5, 6, 10 to 14, 19 to 24, 28, 29, 30, 31, 33, 34, 38 to 45, 36 to 39, 51, 52, 56 to 61, 63, 64, 69 to 73 & 79 to 81 may be allowed as applied for with nil wastage. 2. Quantity of import items at Sl. No. 4, 7 to 9, 15 to 18, 20, 25 to 27, 32, 35 to 37, 46 to 50, 53 to 55, 62, 65 to 67 & 74 to 78 may be allowed on net to net basis with accountability clause. Note: 1. “As applied for with nil wastage” is recommended for import items where unit of import item is either in Meter or Square Feet. 2. “On net to net basis with accountability clause” is recommended for import items where unit of import item is in numbers. RA concerned may take suitable consequential action accordingly.	

Case No.	79 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00039006AM22
RA File Number	04AA04003362 AM22
Licence No and Date	0411000801/12/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	80 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00039254AM22
RA File Number	04AA04002680 AM22
Licence No and Date	0411000805/12/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB). The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	81 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00039454AM22
RA File Number	31AA04000937 AM22
Licence No and Date	3111000323/12/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and MSME informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	82 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021

HQ File Number	HQRNORM APPLY 00038861AM22
RA File Number	32AA04002789 AM22
Licence No and Date	3211000944/12/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	83 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00106943AM22
RA File Number	04AA04004007 AM22
Licence No and Date	0411000939/04/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	84 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00108214AM22
RA File Number	05AA04019323 AM22
Licence No and Date	0511002990/05/06/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	85 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00108250AM22
RA File Number	03AA04018135 AM22
Licence No and Date	0311004348/05/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	86 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00108696AM22
RA File Number	07AA04005863 AM22
Licence No and Date	0711001263/07/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	87 / NC/2/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	VMA IMPEX LLP
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00108700AM22
RA File Number	30AA04004474 AM22
Licence No and Date	3011000705/07/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: Quantity of import item (Brass Scrap) may be allowed as 63600.00 Kgs with 6% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	88 / NC/2/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00109182AM22
RA File Number	56AA04001090 AM22
Licence No and Date	5611000320/07/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: - Quantity of import item (Brass Scrap Honey/Ebony) may be allowed as 47.24 MT with 6% wastage. - Quantity of import item (Copper Scrap Birch) may be allowed as 27.18 MT with 2% wastage. - Quantity of import item (Zinc) may be allowed as 3.82 MT with 1% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	89 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	OLECTRA GREENTECH LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00108570AM22
RA File Number	09AA04001532 AM22
Licence No and Date	0911001012/07/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	90 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00108638AM22
RA File Number	05AA04022825 AM22
Licence No and Date	0511002996/07/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 21.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	91 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GREAT WHITE GLOBAL PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00109313AM22
RA File Number	03AA04014746 AM22
Licence No and Date	0311004410/08/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	92 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00109519AM22
RA File Number	32AA04003803 AM22
Licence No and Date	3211001044/08/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 16.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	93 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APT GLOBAL MARINE ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00110128AM22
RA File Number	04AA04005073 AM22
Licence No and Date	0411000947/08/06/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 21.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	94 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00110162AM22
RA File Number	03AA04021120 AM22
Licence No and Date	0311004440/08/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	95 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00111013AM22
RA File Number	04AA04005422 AM22
Licence No and Date	0411000957/09/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	96 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	OLECTRA GREENTECH LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00111327AM22
RA File Number	09AA04003629 AM22
Licence No and Date	0911001024/10/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	97 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00111977AM22
RA File Number	04AA04005417 AM22
Licence No and Date	0411000959/10/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	98 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00112178AM22
RA File Number	07AA04006579 AM22
Licence No and Date	0711001297/11/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MeitY on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	99 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00112183AM22
RA File Number	05AA04013842 AM22
Licence No and Date	0511003094/11/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	100 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00112281AM22
RA File Number	05AA04024364 AM22
Licence No and Date	0511003101/11/06/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	101 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TRASCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00113153AM22
RA File Number	07AA04006568 AM22
Licence No and Date	0711001301/12/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	102 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHAH IMPEX
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00113538AM22
RA File Number	03AA04020439 AM22
Licence No and Date	0311004567/13/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	103 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MITESH METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00113568AM22
RA File Number	03AA04025246 AM22
Licence No and Date	0311004578/13/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	104 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00114261AM22
RA File Number	03AA04011994 AM22
Licence No and Date	0311004602/14/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	105 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00114336AM22
RA File Number	04AA04002686 AM22
Licence No and Date	0411000971/14/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	106 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00114514AM22
RA File Number	02AA04006318 AM22
Licence No and Date	0211000806/14/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	107 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00115267AM22
RA File Number	04AA04005857 AM22
Licence No and Date	0411000985/15/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	108 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00116935AM22
RA File Number	05AA04028956 AM22
Licence No and Date	0511003193/17/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 29.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	109 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00117618AM22
RA File Number	05AA04029193 AM22
Licence No and Date	0511003207/18/06/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	110 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MADHUBENI HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00117963AM22
RA File Number	05AA04028892 AM22
Licence No and Date	0511003225/18/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	111 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NAVGRAH FASTNERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00118025AM22
RA File Number	52AA04004272 AM22
Licence No and Date	5211000886/18/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	112 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00118331AM22
RA File Number	02AA04006626 AM22
Licence No and Date	0211000833/19/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 14.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	113 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00119040AM22
RA File Number	03AA04006460 AM22
Licence No and Date	0311004770/20/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	114 / NC/2/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	LS CABLE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00120999AM22
RA File Number	05AA04029217 AM22
Licence No and Date	0511003257/22/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DoT on 14.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	115 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00121462AM22
RA File Number	08AA04007227 AM22
Licence No and Date	0811001799/22/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	116 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VIKRAM SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00121870AM22
RA File Number	02AA04007672 AM22

Licence No and Date	0211000844/22/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 28.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	117 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00122371AM22
RA File Number	07AA04009093 AM22
Licence No and Date	0711001351/23/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and MeitY informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MeitY. The case stands deferred.	

Case No.	118 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00122655AM22
RA File Number	03AA04019101 AM22
Licence No and Date	0311004791/23/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to refer the case to MoS for examination & comments. The case stands deferred.	

Case No.	119 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00122664AM22
RA File Number	03AA04019098 AM22
Licence No and Date	0311004867/23/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to refer the case to MoS for examination & comments. The case stands deferred.	

Case No.	120 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00123622AM22
RA File Number	04AA04003795 AM22
Licence No and Date	0411001041/24/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and Consultant (SKB) informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (SKB). The case stands deferred.	

Case No.	121 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00125818AM22
RA File Number	03AA04019292 AM22
Licence No and Date	0311004961/27/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and Consultant (SKB) informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (SKB). The case stands deferred.	

Case No.	122 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00125844AM22
RA File Number	34AA04002746 AM22
Licence No and Date	3411000772/28/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	123 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00125966AM22
RA File Number	08AA04008483 AM22
Licence No and Date	0811001864/28/06/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 14.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	124 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00126048AM22
RA File Number	05AA04033634 AM22
Licence No and Date	0511003304/28/06/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 28.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	125 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00126070AM22
RA File Number	08AA04009205 AM22
Licence No and Date	0811001883/28/06/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	126 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00126336AM22
RA File Number	03AA04030005 AM22
Licence No and Date	0311004990/29/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	127 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00126659AM22
RA File Number	31AA04017397 AM22
Licence No and Date	3111000427/29/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	128 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00127145AM22
RA File Number	02AA04010704 AM22
Licence No and Date	0211000873/30/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and MSME informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	129 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00128228AM22
RA File Number	04AA04006845 AM22
Licence No and Date	0411001060/01/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	130 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00128911AM22
RA File Number	04AA04012215 AM22
Licence No and Date	0411001061/02/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	131 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00129314AM22
RA File Number	04AA04005930 AM22
Licence No and Date	0411001066/02/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	132 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00129318AM22
RA File Number	04AA04005947 AM22
Licence No and Date	0411001067/02/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-	

examination of the case.

The case stands deferred.

Case No.	133 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00129877AM22
RA File Number	03AA04032957 AM22
Licence No and Date	0311005084/03/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	134 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00131473AM22
RA File Number	13AA04008899 AM22
Licence No and Date	1311000429/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	135 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00131130AM22
RA File Number	03AA04031965 AM22
Licence No and Date	0311005112/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	136 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00131770AM22
RA File Number	04AA04012314 AM22
Licence No and Date	0411001075/06/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	137 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	STANCOR ALLOYS INC.

Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00131816AM22
RA File Number	03AA04033724 AM22
Licence No and Date	0311005138/06/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	138 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00131817AM22
RA File Number	03AA04031957 AM22
Licence No and Date	0311005139/06/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	139 / NC/2/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00132784AM22
RA File Number	03AA04029723 AM22
Licence No and Date	0311005167/07/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

1. The quantity of import item (**Zinc Powder Unprocessed below 60 Mesh**) may be allowed as **100500.00Kgs with 0.5% wastage.**

RA concerned may take suitable consequential action accordingly.

Case No.	140 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MOTION METRIKS COMPONENTS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00133209AM22
RA File Number	03AA04044177 AM22
Licence No and Date	0311005178/07/07/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	141 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	RAYZON GREEN ENERGIES
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00134465AM22
RA File Number	522404000038 AM21
Licence No and Date	5211000970/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	142 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00134486AM22
RA File Number	05AA04051035 AM22
Licence No and Date	0511003557/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 28.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	143 / NC/2/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	KHANDELWAL BRASS INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00134494AM22
RA File Number	24AA04007127 AM22
Licence No and Date	2411000657/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: 1. The quantity of import item (Brass Scrap Honey Grade as per ISRI Code (Copper 56 -61 %, Lead 2-3.5%, Zinc- 33- 35.5 %)) may be allowed as 742000.00Kgs with 6% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	144 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00134240AM22
RA File Number	07AA04013294 AM22
Licence No and Date	0711001435/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	145 / NC/2/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00134796AM22
RA File Number	03AA04035287 AM22
Licence No and Date	0311005235/09/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: 1. The quantity of import item (Zinc Ingots with 99.90% Purity) may be allowed as 90.90MT with 1% wastage. 2. The quantity of import item (Aluminium Ingots with 99.90% Purity) may be allowed as 10.00MT. RA concerned may take suitable consequential action accordingly.	

Case No.	146 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HEAT TRACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00135503AM22
RA File Number	05AA04034250 AM22
Licence No and Date	0511003570/09/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	147 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00137020AM22
RA File Number	02AA04013401 AM22
Licence No and Date	0211000923/12/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	148 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021

HQ File Number	HQRNORM APPLY 00136602AM22
RA File Number	03AA04031820 AM22
Licence No and Date	0311005306/12/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	149 / NC/2/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00137014AM22
RA File Number	03AA04040932 AM22
Licence No and Date	0311005319/12/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: 1. The quantity of import item (Hot Dip Galvanized Steel Sheet in Coil, Grade DX53D, Thickness 0.7 mm, Width 840 mm, Length C mm) may be allowed as 1141.68MT @ 1.005MT/MT content in the export product at Sl. No. 1. 2. The quantity of import item (Hot Dip Galvanized Steel Sheet in Coil, Grade DX53D, Thickness 0.8 mm, Width 840 mm, Length C mm) may be allowed as 100.50MT @ 1.005MT/MT content in the export product at Sl. No. 2. 3. The quantity of import item (Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 0.8 mm, Width 860 mm, Length C mm) may be allowed as 371.85MT @ 1.005MT/MT content in the export product at Sl. No. 3. 4. The quantity of import item (Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 0.8 mm, Width 860 mm, Length C mm) may be allowed as 2040.15MT @ 1.005MT/MT content in the export product at Sl. No. 4. 5. The quantity of import item (Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 1.5 mm, Width 1136 mm, Length C mm) may be allowed as 125.24MT @ 1.01MT/MT content in the export product at Sl. No. 5. 6. The quantity of import item (Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 1.5 mm, Width 1163 mm, Length C mm) may be allowed as 343.40MT @ 1.01MT/MT content in the export product at Sl. No. 6.	

7. The quantity of import item (**Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 1.5 mm, Width 885 mm, Length C mm**) may be allowed as **101.00MT @ 1.01MT/MT** content in the export product at Sl. No. 7.
8. The quantity of import item (**Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 1.5 mm, Width 865 mm, Length C mm**) may be allowed as **50.50MT @ 1.01MT/MT** content in the export product at Sl. No. 8.
9. The quantity of import item (**Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 1.5 mm, Width 1295 mm, Length C mm**) may be allowed as **209.04MT @ 1.005MT/MT** content in the export product at Sl. No. 9.
10. The quantity of import item (**Hot Dip Galvanized Steel Sheet in Coil, Grade Dx51d, Thickness 1.5 mm, Width 1215 mm, Length C mm**) may be allowed as **232.30MT @ 1.01MT/MT** content in the export product at Sl. No. 10.
11. The quantity of import item (**Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 1.5 mm, Width 1057 mm, Length C mm**) may be allowed as **177.76MT @ 1.01MT/MT** content in the export product at Sl. No. 11.
12. The quantity of import item (**Hot Dip Galvanized Steel Sheet in Coil, Grade DX51D, Thickness 1.5 mm, Width 1145 mm, Length C mm**) may be allowed as **175.74MT @ 1.01MT/MT** content in the export product at Sl. No. 12.

RA concerned may take suitable consequential action accordingly.

Case No.	150 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00138542AM22
RA File Number	03AA04044779 AM22
Licence No and Date	0311005350/14/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	151 / NC/2/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00138700AM22
RA File Number	13AA04010958 AM22
Licence No and Date	1311000444/14/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	152 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHERA ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00138837AM22
RA File Number	13AA04010169 AM22
Licence No and Date	1311000448/14/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	153 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00139688AM22
RA File Number	04AA04013351 AM22

Licence No and Date	0411001135/15/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	154 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00140337AM22
RA File Number	03AA04044318 AM22
Licence No and Date	0311005415/16/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	155 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00141689AM22
RA File Number	04AA04012908 AM22
Licence No and Date	0411001147/19/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME:	

1. To submit Certificate of Analysis for import item.

The case stands deferred.

Case No.	156 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00142441AM22
RA File Number	05AA04053843 AM22
Licence No and Date	0511003722/19/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	157 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00142878AM22
RA File Number	13AA04009972 AM22
Licence No and Date	1311000454/20/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 14.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	158 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00142902AM22
RA File Number	04AA04008307 AM22
Licence No and Date	0411001161/20/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 13.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	159 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ALTRUISTIC METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00143056AM22
RA File Number	05AA04057268 AM22
Licence No and Date	0511003746/20/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 28.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	160 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00143180AM22
RA File Number	05AA04056771 AM22
Licence No and Date	0511003750/20/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 28.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	161 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PEE GEE INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00144980AM22
RA File Number	05AA04057470 AM22
Licence No and Date	0511003770/22/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 28.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	162 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00145145AM22
RA File Number	02AA04015037 AM22
Licence No and Date	0211000970/22/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 23.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	163 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00146097AM22
RA File Number	05AA04057536 AM22
Licence No and Date	0511003801/23/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 28.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	164 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAMMU PIGMENTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00145970AM22
RA File Number	13AA04009957 AM22
Licence No and Date	1311000466/23/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and MSME informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	165 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00145983AM22
RA File Number	03AA04029925 AM22
Licence No and Date	0311005575/23/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	166 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00146211AM22
RA File Number	05AA04057255 AM22
Licence No and Date	0511003805/24/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 27.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	167 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00147590AM22
RA File Number	04AA04015069 AM22
Licence No and Date	0411001190/26/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 16.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	168 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00147594AM22
RA File Number	05AA04057991 AM22
Licence No and Date	0511003829/26/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	169 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00147595AM22
RA File Number	04AA04015140 AM22
Licence No and Date	0411001191/26/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 16.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	170 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00147600AM22
RA File Number	04AA04014281 AM22
Licence No and Date	0411001192/26/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by MSME. The case was discussed in the meeting and the Committee noted the variations in percentage wastage recommended for similar cases. Therefore, the Committee decided to refer back the comments to MSME for re-examination of the case. The case stands deferred.	

Case No.	171 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00147644AM22
RA File Number	05AA04059338 AM22
Licence No and Date	0511003831/26/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 27.09.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case.	

Case is deferred.

Case No.	172 / NC/2/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	PRECISION METALS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00148402AM22
RA File Number	03AA04051453 AM22
Licence No and Date	0311005665/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: 1. The quantity of import item (Stainless Steel Bright Bar (HSN Code 72222012 / 72222019) Size (Min. 3.00 mm to Max. 400.00 mm) (Alloy Steel Cont. by Weight 1.20 Percentage or less of Carbon and 10.50 Percentage or More of Chromium With or Without Other Element)) may be allowed as 1393103.00Kgs with 1% wastage. Note: The diameter and length of imported peeled Bars/Rods is more than the respective diameter and length of export products. RA concerned may take suitable consequential action accordingly.	

Case No.	173 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00148288AM22
RA File Number	07AA04017997 AM22
Licence No and Date	0711001552/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and MeitY informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MeitY.	

The case stands deferred.

Case No.	174 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00148783AM22
RA File Number	03AA04051138 AM22
Licence No and Date	0311005685/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	175 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00148861AM22
RA File Number	03AA04053118 AM22
Licence No and Date	0311005688/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	176 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00149385AM22
RA File Number	04AA04017104 AM22
Licence No and Date	0411001202/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	177 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00149413AM22
RA File Number	04AA04016816 AM22
Licence No and Date	0411001205/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	178 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00149414AM22

RA File Number	04AA04016804 AM22
Licence No and Date	0411001206/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	179 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00149727AM22
RA File Number	04AA04014646 AM22
Licence No and Date	0411001207/29/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB). The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	180 / NC/2/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Sep/ 202122/ 3 and 29/09/2021
HQ File Number	HQRNORM APPLY 00150563AM22
RA File Number	04AA04017503 AM22
Licence No and Date	0411001220/30/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on	

17.09.2021 for examination & comments. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.